

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1084/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Kirtikumar Manibhai Patel
V/s.
Citrus Check Inns Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ORDER

C.P. No. 1084/I&BP/NCLT /MB/MAH/2017

1. None Present. The amount in dispute is Rs. 1,23,974/-.
2. Form No. 5 is submitted on 28.04.2017 which has remained undisputed. *represented*
3. Registry is directed to issue notice of the next date of hearing on **21.07.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 13.06.2017